

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2015
NAME OF THE TRANSFEROR : UNION OF INDIA
NAME OF THE TRANSFERRE : FINANCIAL TECHNOLOGIES INDIA PVT LTD
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1] B. DHAWARAJ

in the name of -

B. Dhawaraj

2) SRINIVASAN M.D

Counsel for R2-R4,
R19-21, R22-R28, R30

Srinivasan M.D

3) No.uddin Dilla
Educational Trust
Seyvil Ammanthi Mysore

Counsel for R1,
R5-12, 15-18,
22

No.uddin Dilla

4) SANKAR NAKATANAN
(SR. ADV)
FOR P. RAJ KUMAR
IMABAKH

(COUNSEL FOR
SHAREHOLDERS
ASSOCIATION

Sankar Nakatanan

5) V. HALLEZ BEN
FOR
MANOJ MENON

Counsel for R 29

V. Hallez Ben

ORDER

Mr.B.Dhanraj, Counsel for the petitioner present. Mr.M.D.Srinivasan Counsel for R2 – R4 present. Mr.Noiuddin Dilla Edward Counsel for R1, R5 to R12, R15 to R18, 22 present. Mr.V.Hallel Ben, Counsel for R29 present. Mr.Shankara Narayanan, Counsel for the petitioner in CA No.74 of 2015 present. Mr. S. T. S. Murthy Sr. Counsel for intervener present. Counsel for the petitioner reported ready to make submissions. Counsel for the respondents submitted that petitioner has furnished the affidavit as per the direction given on 24.07.2017 and prayed for time for making submissions. At request, time is enlarged. Put up on 07.09.2017 at 10.30 A.M.

Sd/-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)